

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) and (b) According to available information, the drop-out rate of girl students has shown a declining trend during the last three years as given below:-

Year	Drop-out Rate	
	I-V	I-VIII
1992-93	43.02%	60.06%
1993-94	38.57%	56.78%
1994-95	37.79%	56.53%

(c) Government have taken a number of measures to reduce the dropout rates. These include Microplanning and Community mobilisation; greater involvement of Panchayati Raj Institutions; improvement of school infrastructure through Operation Blackboard Scheme; incentives for girls and SC/ST students; establishing and strengthening of institutions of teacher education; introduction of Minimum Levels of Learning; and implementation of Mid-day Meals Programme.

[Translation]

Illegal Medical Education Institute

1381. SHRI ANNASAHIB M. K. PATIL:
KUNWAR SARVARAJ SINGH :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether attention of the Government has been drawn to the 'news-item' captioned "Medical faculty sachiv chala rahe hain awaidh sansthaien" appearing in the 'Dainik Jegan' dated February 9, 1997;

(b) if so, the number of such illegal institutes and the time since when these are running;

(c) whether the Government have taken any action in this regard;

(d) if so, the details thereof; and

(e) if not, the action Government propose to take against guilty officers after conducting an enquiry in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) to (e) The information is being collected and will be laid on the Table of the House.

[English]

Miserable Condition of Hospitals in U.P.

1382. SHRI RAM SAGAR : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there are large number of hospitals in Uttar Pradesh having inadequate medical facilities, unhygienic conditions and lack of para medical staff, nurses and doctors;

(b) if so, the action taken or proposed to be taken by the Government to improve the conditions of the hospitals; and

(c) whether any inquiry has so far been held in the affairs of the hospitals in the State and if so, the outcome thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) to (c) The information is being collected and will be laid on the Table of the House.

Delhi- Haridwar- Rishikesh N.H.

1383. DR. MURLI MANOHAR JOSHI : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government are aware that the National Highway linking Delhi-Haridwar-Rishikesh and onward to Badrinath is in a bad state and not safe for public transport for long segments;

(b) if so, the reasons therefor; and

(c) the allocation for the road in 1995-96 and 1996-97 and by when the road is likely to be restored to proper condition?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) to (c) The Central Government is primarily concerned with the development and maintenance of National Highway in the country and all other roads are essentially the responsibility of concerned State Governments. The road in question i.e. Delhi-Haridwar-Rishikesh falls within the purview of State Govt. of Uttar Pradesh and as such responsibility of its development lies with the State Government of U.P.

Irrigation Facilities in Karnataka

1384. SHRI B.L. SHANKAR : Will the Minister of WATER RESOURCES be pleased to state:

(a) the sources of water from which irrigation facilities are provided in Karnataka;

(b) the break-up of irrigation potential in that State;

(c) the total drought prone areas in that State likely to get irrigation facilities by the end of Eighth Five Year Plan; and

(d) the projections made for the Ninth Five Year Plan?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) and (b) Details of irrigation potential created in Karnataka from pre-Plan period till the